

HIGH COURT OF SIKKIM
Record of Proceedings

Crl. M. C. NO. 12 of 2018

THINLAY YEZER BHUTIA @
SHIP SANGAY & ANR.

PETITIONER (S)

VERSUS

STATE OF SIKKIM.

RESPONDENT(S)

Date: 07.12.2018

CORAM:

**HON'BLE MR. JUSTICE VIJAI KUMAR BIST
CHIEF JUSTICE**

For Appellant : Mr. Zangpo Sherpa, Ms. Mon Maya Subba and Mr. Jushan Lepcha, Advocates.

For Respondent(s) : Mr. Karma Thinlay and Mr. Thinlay Dorjee Bhutia, Addl. Public Prosecutors with Mr. S.K. Chettri and Ms. Pollin Rai, Asstt. Public Prosecutors.

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ORDER

Heard Ms Mon Maya Subba, learned counsel for the petitioners.

Learned counsel for the petitioners seeks permission to withdraw the petition with liberty to file afresh.

Permission is granted.

Crl. M. C. No. 12 of 2018 stands dismissed as withdrawn, with liberty to file afresh.

**Chief Justice
07.12.2018**

Index : Yes / No
Internet : Yes / ~~No~~

jk/bp